

GOVERNMENT OF WEST BENGAL
LEGISLATIVE DEPARTMENT
West Bengal Act XXVII of 1979

**THE WEST BENGAL UNIVERSITIES (CONTROL
OF EXPENDITURE) (CESSATION OF APPLICATION)
ACT, 1979.**

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette, Extraordinary*, of the 13th October, 1979.]

[13th October, 1979.]

An Act to provide for the cessation of application of the West Bengal Universities (Control of Expenditure) Act, 1976.

WHEREAS it is necessary to provide for the cessation of application of the West Bengal Universities (Control of Expenditure) Act, 1976 to each of the Universities subject to that Act at the appropriate stage;

It is hereby enacted in the Thirtieth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. (1) This Act may be called the West Bengal Universities (Control of Expenditure) (Cessation of Application) Act, 1979.

(2) It shall apply to the Universities constituted or established, as the case may be, under sub-section (1) of section 3 of—

Short title,
application
and
commencement.

(i) the Calcutta University Act, 1966;

(ii) the Burdwan University Act, 1959;

(iii) the North Bengal University Act, 1961;

(iv) the Jadavpur University Act, 1955;

(v) the Kalyani University Act, 1960;

(vi) the Rabindra Bharati Act, 1961.

West Ben.
Act XVII of
1976.

West Ben.
Act II of
1966.

West Ben.
Act XXIX
of 1959.

West Ben.
Act XXVII
of 1961.

West Ben.
Act XXXIII
of 1955.

West Ben.
Act XIII of
1960.

West Ben.
Act XXIX
of 1961.

*The West Bengal Universities (Control of Expenditure)
(Cessation of Application) Act, 1979.*

[West Ben. Act XXVII of 1979.]

(Sections 2, 3.)

(3) It shall come into force in relation to such University and on such date as the State Government may, by notification in the *Official Gazette*, declare.

Effect of
cessation.

2. Upon the declaration of the date in relation to a University under sub-section (3) of section 1, the provisions of the West Bengal Universities (Control of Expenditure) Act, 1976 shall cease to apply to that University.

Savings.

3. A declaration under sub-section (3) of section 1 in relation to a University shall not affect anything done or any action taken under the West Bengal Universities (Control of Expenditure) Act, 1976, prior to such declaration.
